

(b) whether it is also a fact that two of his associates were also arrested with foreign currency and costly laptops;

(c) whether CBI found huge money deposited in his name in 22 bank accounts and he owns properties in various areas of NCR regions of Delhi; and

(d) the action Government proposed to take against the arrested persons?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) It is a fact that the Chief Postmaster General of Maharashtra and Goa Circle, Shri M. S. Bali had been arrested by the CBI on 25.02.2010.

(b) As per FIR, two private persons were also arrested.

(c) No such information is available with the Department.

(d) Shri Bali is under suspension by this Department for being detained in custody for more than 48 hours.

#### **Objections to implement mobile number portability**

4485. SHRI RAJIV CHANDRASEKHAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that there have been objections from security agencies to implement Mobile Number Portability, on account of potential misuse by anti-national elements;

(b) if so, the details thereof; and

(c) the steps Government proposes to take to incorporate appropriate safeguards so as to make the mechanism foolproof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Sir, the main security concerns of the Security Agencies with regard to implementation of Mobile Number Portability are seamless lawful interception of messages/call related information in case the ported number is already under lawful interception.

(c) The views of Ministry of Home Affairs on porting process for numbers under lawful interception has been received. Necessary instructions regarding porting process for numbers under lawful interception shall be issued in due course.

#### **Distribution of spectrum**

4486. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Government is initiating an action plan to equally distribute spectrum in both 1800 MHz band and 900 MHz band in order to have a level playing field for the operators;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) to (c) No, Sir. Different mobile telecom operators entered into services at different time frames and depending on availability and as per respective service license conditions, spectrum has been allotted to them in 900 MHz and/or 1800 MHz GSM bands.

#### **Memorial of Rajguru in Pune**

4487. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the PRIME MINISTER be pleased to state:

(a) whether Government had started work of memorial of 'Rajguru' at Rajguru Nagar in Pune district, Maharashtra;

(b) if so, the amount of funds sanctioned for this;

(c) whether local villagers had raised questions about quality of construction and made agitations; and

(d) the action Government is taking against the concerned authorities about bad quality of memorials construction?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) No, Sir. Government of India has neither taken up nor sanctioned any funds for construction of a memorial of 'Rajguru' in Raj Guru Nagar in Pune District of Maharashtra.

(c) and (d) Do not arise.

#### **Monuments of National importance in Himachal Pradesh**

4488. SHRIMATI VIPLOVE THAKUR: Will the PRIME MINISTER be pleased to state:

(a) the details of monuments/sites declared as of national importance in Himachal Pradesh, their names and location-wise;

(b) whether Government proposes to include some new monuments/sites located in Himachal Pradesh as of national importance during the year 2010-11;

(c) the details of centrally protected monuments in Himachal Pradesh;

(d) the amount spent on conservation and maintenance of these monuments during the last three years and current year, year-wise; and

(e) the details of ticketed monuments in Himachal Pradesh, names and location-wise and the amount earned as entrance fee from these monuments during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) and (b) Forty monuments/sites have been declared as of national importance in Himachal Pradesh.